

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
STARRED QUESTION NO. 278  
TO BE ANSWERED ON 19.03.2025**

**SUBURBAN RAILWAY NETWORK IN BENGALURU**

**\*278. SHRI TEJASVI SURYA:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Union Government proposes to execute and operate the suburban railway network in Bengaluru on its own considering the slow progress of the Bengaluru Suburban Railway Project;**
- (b) if so, the details thereof;**
- (c) the number of PPP and Centre-State partnership models of Railway projects, companies or SPVs running in the country;**
- (d) the details of number of profitable ventures of such models; and**
- (e) the reasons for non-achievement of success in such models, if any?**

**ANSWER**

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND  
ELECTRONICS & INFORMATION TECHNOLOGY**

**(SHRI ASHWINI VAISHNAW)**

**(a) to (e): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 278 TO BE ANSWERED ON 19.03.2025.**

**(a) to (e): Rail Infrastructure Development Company (Karnataka) Limited (K-RIDE), a Company controlled by State Government of Karnataka (51% equity) is executing the Bengaluru Suburban Rail Project (BSRP). BSRP (148.17 Km) has been sanctioned at a cost of ₹ 15767 Cr. with 20% funding each by Government of India and Government of Karnataka and 60% through debt.**

**BSRP has four Corridors, viz.,**

**Corridor-1: KSR Bengaluru City – Devanahalli (41.4 Km)**

**Corridor-2: Baiyyapanahalli – Chikkabanawara (25.01 Km)**

**Corridor-3: Kengeri – Whitefield (35.52 Km)**

**Corridor-4: Heelalige – Rajankunte (46.25 Km)**

**Work is in progress on Corridor-2 & 4. Preliminary work for Corridor 1 & 3 has been taken up by K-RIDE. Indian Railway has transferred the railway land to K-RIDE for the project however progress of transferring of State Government land is very slow.**

**Further, presently a part – time Managing Director (MD) appointed by Government of Karnataka is looking after the work of the project. There is a need for appointing a full time MD who is conversant with railway technology.**

**Completion of Railway project/s depends on various factors like land acquisition by State Government, forest clearance by officials of forest department, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law**

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**and order situation in the area of project/s site, number of working months in a year for particular project site due to climatic conditions etc. All these factors affect the completion time of the project/s.**

**So far there are 9 State Joint Venture Companies with Centre- State Partnership. There are many PPP models including Non-Governmental Railways (NGR), Joint Venture (JV), Customer-Funded (CF), Build-Own-Transfer (BOT) and Annuity. Till date in these models, 19 projects have been completed, and 12 are ongoing.**

**Of these Joint Venture/SPV railway projects, 6 SPV projects are profitable as on March 31, 2024 and remaining projects are in various phases of construction/ operation.**

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